

65 188/93

Dated: 19.4.93

Shri G.K. Masand, counsel for
the applicant. Mr. V.G. Rege,
counsel for the respondents.

By consent S.O. to 7.6.93.

Y
(M.Y. PRIOLKAR)
MEMBER (A)

W
(M.S. DESHPANDE)
VICE CHAIRMAN

NS

OA.NO.188/93

Dated: 7.6.93

Shri G.R. Menghani for the
applicant. Shri V.G. Rege for the
respondents.

Shri Menghani is allowed to
withdraw the application. No order as
to costs. The application is disposed
of as withdrawn.

W
(M.S. DESHPANDE)
V.C.

dt 7/6/93
~~order/Judgement despatched~~
~~to respondent(s)~~
~~on 10/6/93~~

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